

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-119/2001/4278/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the ¹⁶ 16 May, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJG/3837/2024 Dated 09.05.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the afternoon of 11.05.2024 till the morning of 18.05.2024.** The Addl. Sessions Judge cum Special Judge (POCSO), Lakhimpur, and in her absence, the Civil Judge (Sr. Dvn.)-cum-Asstt. Sessions Judge, Lakhimpur, and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-119/2001/4279/A, dated , 16-05-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.

16/05/24
JT. REGISTRAR (VIGILANCE)
R